

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
OM SHREE GANESH CONTAINERS PRIVATE LIMITED
OPERATING IN LOGISTICS SERVICES, LOCATED AT NAVI MUMBAI, MAHARASHTRA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Om Shree Ganesh Containers Private Limited PAN No. AAACO9292M CIN No – U74900MH2007PTC170632
2.	Address of the registered office	1202, Plot No-39/2, Sector-30A, Vashi, Navi Mumbai, Maharashtra- 400705
3.	URL of website	Website of the Corporate Debtor is not in operation.
4.	Details of place where majority of fixed assets are located	The Company owns Commercial premises- Unit No. 1202 and 1203 Real Tech Park, Plot No. 39/2 Sector 30A, Vashi Navi Mumbai, Thane MH 400705 having area of 3305.02 Sq. Mt. (29.90 carpet area in Sq. Mt. each unit).
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	The Operations of the company is shut since 2022.
7.	Number of employees/ workmen	No employees at present
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email request be sent to: cirp.omshreeganesh@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email request be sent to: cirp.omshreeganesh@gmail.com
10.	Last date for receipt of expression of interest	28 th March, 2024
11.	Date of issue of provisional list of prospective resolution applicants	5 th April, 2024
12.	Last date for submission of objections to provisional list	10 th April, 2024
13.	Date of issue of final list of prospective resolution applicants	18 th April, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23 rd March, 2024
15.	Last date for submission of resolution plans	23 rd May, 2024
16.	Process email id to submit Expression of Interest	cirp.omshreeganesh@gmail.com

Date: 13th March, 2024
Place: Mumbai

For Om Shree Ganesh Containers Private Limited



Neha Jain Nemani

Neha Jain Nemani
Resolution Professional

Om Shree Ganesh Containers Private Limited (Under CIRP)
Reg. No: IBA/1PA-001/IP-P-02465/2021-2022/13927

Correspondence Address of the Resolution Professional: Unit # 207, Kshitij, Near Azad Nagar Metro Station, Veera Desai Road, Andheri West, Mumbai – 400053.